COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 348 OF 2017

03rd May, 2018 Dated:

Hon'ble Mr. Justice N.K. Patil, Judicial Member Present: Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

West Bengal Power Development Corporation LtdVs.West Bengal Electricity Regulatory Commission			Appellant(s)	
			Respondent(s)	
Counsel for the Appellant(s)	:	Mr. Anand K. Shrivastava	а	
Counsel for the Respondent(s)	:	Mr. C.K. Rai for R-1		

ORDER

The learned counsel, Mr. C.K. Rai, appearing for the Respondent prays for another three weeks' time to file the reply.

Submission made by the learned counsel appearing for the Respondent, as stated above, is placed on record.

The learned counsel appearing for the Respondent is permitted to take steps for filing his reply in this matter by 25.05.2018, after duly serving copy on the other side. Thereafter, rejoinder, if any, may be filed by 28.06.2018, after duly serving copy on the other side.

List this matter on 02.07.2018, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey) **Technical Member** (Justice N.K. Patil) **Judicial Member**

Bn/pr